

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 222 of 2014 & IA No. 125 of 2015 and
APPEAL NO. 223 of 2014 & IA No. 126 of 2015**

Dated: 16th September, 2016

In the matter of:

Mula Pravara Electric Co-Operative Society Ltd.	...	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission & Ors.	...	Respondent(s)

ORDER

The Court could not assemble on 15.09.2016 due to fire in the building.
As agreed by the parties list these matters on 15/11/2016.

Court Master